## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:625 ANSWERED ON:24.02.2011 WATER DISPUTES Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Karunakaran Shri P.;Ray Shri Rudramadhab ;Reddy Shri Anantha Venkatarami;Singh Shri Dushyant;Yadav Shri Dharmendra

## Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal under consideration of the Union Government to set up an integrated water disputes tribunal for all inter-state water wars;

(b) if so, the details thereof;

(c) the number of water disputes tribunals set up at present in the country;

(d) the number of cases pending with each tribunal; and

(e) the time by which the final decisions is likely to be taken by the Union Government to set up integrated water disputes tribunal?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The proposal to set up a standing tribunal for all inter state river water disputes is at conceptual stage.

(c) & (d) The details of present interstate water disputes Tribunal set up are as follows:

Name of Water River & Basin State concerned Dispute Tribunal

Cauvery River Water Cauvery Kerala, Karnataka, Tamil Nadu and Pudducherry Disputes Tribunal

Krishna River Water Krishna Karnataka, Andhra Pradesh and Maharashtra Disputes Tribunal

Vansadhara River Water Vansadhara Andhra Pradesh and Orissa Dispute Tribunal

Mahadayi River Water Mahadayi Goa, Karnataka and Maharashtra Disputes Tribunal

(e) No time line has been fixed.